



2026:AHC:42120

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2433 of 2026

Narsingh Chaurasiya

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kiran Rani, Laloo Yadav
Counsel for Respondent(s)	:	A.S.G.I., C.S.C., Manish Pandey

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Laloo Yadav, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file a fresh petition with better particulars.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.
4. Instructions filed today are taken on record and marked as Appendix 'A'.

February 25, 2026

N.S.Rathour

(Vikas Budhwar,J.)